

Nature of Case- B.A

Filing No.- 8377/2020

Rajeev Ranjan Vs The State of Jharkhand

Advocate- Pandey Ashok Nath Roy

DEFECTS:-

- 9 (i) Para 1 statement may properly be stated.
- (ii) P.S. case name at para 1 and prayer may be verified from registered part of FIR.
- (iii) Alleged section at para 1 may be verified from impugned order.